

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:163
ANSWERED ON:04.12.2014
PRADHAN MANTRI GRAM SADAK YOJANA
Ranjan Smt. Ranjeet;Teacher Smt. P.K.Sreemathi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether adequate progress has been made in the construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof during the last three years and the current year;
- (b) the details of Detailed Project Reports (DPRs) received from various State Governments for approval under the PMGSY-II, State/UT-wise;
- (c) the projects sanctioned indicating the length of road including funds allocated under PMGSY-II, State/UT-wise;
- (d) whether the allocation under the Yojana has been reduced drastically this year; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (e) A Statement is laid on the Table of the House. Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 163 due for answer on 4.12.2014

(a) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a onetime special intervention of the Government of India to improve rural infrastructure through construction of all weather roads to provide connectivity to eligible habitations. 'Rural Roads' being a State subject, the programme is being implemented by the respective State/UT Governments. As reported by states, the year-wise details of road length completed vis-a-vis targets under (PMGSY) during the last three years and the current year are as under:

Year	Road Length (in km)	
	Target	Constructed
2011-12	30,566	30,995
2012-13	30,000	24,161
2013-14	27,000	25,316
2014-15	21,775	16,771

(upto Oct.
, 2014)

(b) & (c) Details of Project proposals received and sanctioned by the Ministry from various State Governments under PMGSY-I1 are at Annexure. No separate/earmarked funds are allocated under PMGSY-II to the States. As per programme guidelines, funds are allocated to States/UTs to be utilised for the sanctioned projects of PMGSY and PMGSY-IL States/UT governments are required to request the Ministry for release of funds after utilization of 60% of available funds with them.

(d) & (e) Against the annual allocation of Rs. 22,000 crore for the year 2014-15 under the Gross Budgetary Support (GBS) of the 12th Five Year Plan; the programme has been allocated Rs. 14,391 crore as BE for the year 2014-15.